GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:1206 ANSWERED ON:05.03.2013 IMPORT DUTY ON CRUDE EDIBLE OIL Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there is any proposal to increase the import duty on crude edible oil in the country;
- (b) if so, the details thereof;
- (c) whether the price payable to farmers for fresh fruit bunches of oil palm is likely to increase after imposition of import duty on crude edible oil;
- (d) if so, the details thereof;
- (e) whether the Government has assessed the impact of increase in import duty on the said oil in the domestic market; and
- (f) if so, the details and the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

- (a) & (b): Presently there is no such proposal.
- (c) & (d): Yes, Madam. Price payable to farmers for fresh fruit bunches of oil palm is linked with landed price of imported crude palm oil which is impacted by the level of import duty.
- (e) & (f): Yes, Madam. The import duty of 2.5% on crude edible oils which has been imposed since 23rd January 2013 is likely to increase domestic prices by Rs.1.11 per kg.